GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA

UNSTARRED QUESTION NO. 2997 TO BE ANSWERED ON DECEMBER 16, 2021

HOUSES FOR ALL UNDER PMAY-U

NO. 2997. DR. MANOJ RAJORIA:

Will the Minister of Housing and Urban Affairs be pleased to state:

- (a) the total number of houses targeted to be constructed under Pradhan Mantri Awas Yojana – Urban (PMAY-U) under 'Housing for all' by the year 2022;
- (b) the number of houses constructed so far and the number of houses that are to yet be constructed as perthe target, Statewise;
- (c) the details of financial assistance provided under PMAY-U at present; and
- (d) whether the Government proposes to increase the said amount and if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI KAUSHAL KISHORE)

(a): Based on the project proposals submitted by the States/ Union Territories (UTs) as per their assessed demand of houses under Pradhan Mantri Awas Yojana-Urban (PMAY-U), around 114 lakh houses have been sanctioned in urban areas across the country.

(b): Against the total sanctioned houses, nearly 53 lakh have been completed/ delivered to beneficiaries and remaining are at various stages of construction/ grounding. State/ UT-wise details are at Annexure.

(c): Central Government provides different levels of financial assistance under following four verticals of the Scheme:

Vertical	Central Assistance to each beneficiary					
Beneficiary-led individual house construction/ enhancement (BLC)	₹. 1.50 lakh					
Affordable Housing in Partnership (AHP)	₹ . 1.50 lakh					
"In-situ" Slum Redevelopment (ISSR)	₹ . 1.00 lakh					
Credit Linked Subsidy Scheme (CLSS)	Category (Annual household income)	Loan Amount	Interest subsidy			
	Economically Weaker Section (up to ₹. 3,00,000) Low Income Group (from ₹. 3,00,001 to	up to ₹. 6 lakhs	6.5 %			
	Beneficiary-led individual house construction/ enhancement (BLC) Affordable Housing in Partnership (AHP) "In-situ" Slum Redevelopment (ISSR) Credit Linked Subsidy	Beneficiary-led individual house construction/ enhancement (BLC) Affordable Housing in Partnership (AHP) "In-situ" Slum Redevelopment (ISSR) Category (Annual household income) Economically Weaker Section (up to ₹. 3,00,000) Low Income Group	Beneficiary-led individual house construction/ enhancement (BLC) Affordable Housing in Partnership (AHP) "In-situ" Slum Redevelopment (ISSR) Category (Annual household income) Credit Linked Subsidy Scheme (CLSS) Category (Annual household income) Economically Weaker Section (up to ₹. 3,00,000) Low Income Group (from ₹. 3,00,001 to €. 6 lakhs			

Further, States/ UTs also provide different levels of financial assistance to the beneficiaries under ISSR, AHP and BLC verticals of the Scheme.

(d): No, Sir. There is no such proposal.

State/UT-wise details of number of houses sanctioned, grounded for construction and completed/ delivered under PMAY-U (As on 06.12.2021)

Sr.No.		Name of the State/UT	Number of Houses Sanctioned	Number of Houses Grounded for construction*	Number of Houses Completed/ Delivered*
1		Andhra Pradesh	20,40,541	16,49,632	4,78,825
2		Bihar	3,64,086	2,22,856	94,803
3		Chhattisgarh	2,99,390	2,33,140	1,46,673
4		Goa	4,156	4,123	4,098
5		Gujarat	8,56,982	7,86,965	6,26,622
6		Haryana	1,55,696	80,822	46,746
7		Himachal Pradesh	12,682	12,983	6,699
8		Jharkhand	2,34,778	1,92,203	1,07,136
9		Karnataka	6,93,577	4,71,496	2,52,687
10	States	Kerala	1,39,848	1,25,185	1,02,618
11		Madhya Pradesh	8,65,129	7,77,837	4,68,311
12		Maharashtra	13,52,471	7,98,700	5,27,648
13		Odisha	2,05,999	1,38,909	1,00,364
14		Punjab	1,10,883	96,517	47,818
15		Rajasthan	2,19,535	1,65,464	1,38,996
16		Tamil Nadu	7,19,853	6,23,651	4,54,975
17		Telangana	2,33,108	2,38,828	2,08,413
18		Uttar Pradesh	17,67,146	14,30,068	9,75,064
19		Uttarakhand	52,486	31,915	22,072
20		West Bengal	5,56,646	4,54,049	2,80,403
Sub-total (States):-		108,84,992	85,35,343	50,90,971	
21		Arunachal Pradesh	9,135	7,584	3,811
22	es S	Assam	1,68,261	1,10,054	34,655
23	States	Manipur	56,095	38,393	5,701
24	North East S	Meghalaya	5,333	4,051	1,786
25		Mizoram	39,872	26,131	4,772
26		Nagaland	32,331	31,935	7,203
27	Ž	Sikkim	637	646	344
28		Tripura	92,128	70,283	53,648
Sub-total (N.E.States):-		4,03,792	2,89,077	1,11,920	
29		A&N Island(UT)	602	602	43
30	Union Territories	Chandigarh (UT)	1,582	6,542	6,542
31		UT of DNH & DD	8,174	7,782	5,532
32		Delhi (NCR)	25,949	66,529	49,929
33		J&K (UT)	48,709	36,611	12,171
34		Ladakh (UT)	1,373	1,081	536
35	Ī	Lakshadweep (UT)	-	-	
36		Puducherry (UT)	14,942	15,632	6,759
Sub-total (UT):-		1,01,331	1,34,779	81,512	
Grand Total:-		1.14 Crore	89.62 Lakh	52.88 Lakh	

^{*}Including 4.01 lakh houses grounded for construction and 3.41 lakh completed/delivered houses of earlier scheme.